

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.2383  
TO BE ANSWERED ON 6<sup>TH</sup> DECEMBER, 2016**

**NEW STANDARDS ON FORTIFICATION OF FOOD**

**2383. SHRIMATI RENUKA CHOWDHURY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has released certain new standards on fortification of food, if so, the details thereof; and
- (b) the fresh steps taken by Government to chalk out an effective strategy to meet the nutritional needs of large number of people across various sections of the society?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a): Yes. The Food Safety and Standards Authority of India has recently operationalised comprehensive regulations on Food Fortification viz., The Food Safety and Standards (Fortification of Foods) Regulations, 2016 which provide standards for fortification of food items viz. Rice, Wheat Flour, Maida, Milk, Salt and Oil.

(b): In addition to the existing programme of Vitamin-A supplementation for children aged 6-59 months and Iron-folic supplementation for children, adolescents, pregnant and lactating women and facility based management of severe acute malnutrition, the Ministry of Health and Family Welfare has recently launched “MAA-Mother’s Absolute Affection” programme, in order to support and promote breastfeeding in children.